

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

25. IA 419/2021  
IA 2734/2021  
IA 3407/2022  
IA 14/2023  
IA 3900/2022  
IA 3901/2022  
IA 3889/2022  
IA 63/2023  
IA 1262/2023  
IA 1427/2021  
IA 2203/2020

In

C.P. (IB)/3176(MB)2019

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.05.2023**

Name of the Parties: Noble Co-Operative Bank Ltd  
VS  
Independent TV Ltd

SECTION 66, 19(2), 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Abhishek Anand a/w Ms. Shankari Mishra, Ld. Counsel for for the Liquidator present. M. S. Bhardwaj, Ld. Counsel for Respondent no.1 in IA/419/2021. Mr. Utkarsh Kulvi a/w Ms. Yashi Sharma for Resp No. 8 in I.A. 63, IA 3900/2022, IA 3901/2022, IA 14/2023, IA 3407/2022, IA 3889/2022. Mr. Utkarsh Kulvi a/w Adv. Yashi Sharma for Resp No. 10 in I.A 1262/2023. Item No. 25 Adv. Ashish Rawat, Adv. Payal Kakra on behalf of Zee Entertainment Enterprises Limited, Discovery Communications India & Indiacast Media Distribution Pvt. Ltd.

2. Ld. Counsel for the Liquidator is directed to supply the copy of status report upon the Respondents.
3. List this matter alongwith I.A. 1974/2023 on **06.07.2023**.

**Sd/-**  
**PRABHAT KUMAR**  
**Member (Technical)**  
*/NP/*

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**